

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

C.P-234/(ND)/2017

IN THE MATTER OF:

M/s. Arpit Agarwal

.. PETITIONER

Vs.

M/s. Skytech. Construction (P) Limited

.. RESPONDENT

SECTION :

Under Section 74 (3)

Order delivered on 25.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Arpit Agarwal, Petitioner in person.

For the Respondents :-

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 23.10.2017.

Sd/-

(S.P. Gahlaut)
Bench officer-III

Surjit
25.9.2017